

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2282/2006

(From the judgement and order dated 21/12/2005 in CRR No. 3210/2000  
of The HIGH COURT OF CALCUTTA)

KHALEK SHAIKH

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for bail and office report)

Date: 14/08/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Rauf Rahim,Adv.

For Respondent(s) Mr. Tara Chandra Sharma,Adv.

Mr. Rajeev Sharma,Adv.

Ms. Neelam Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma)

(Vijay Agg

arwal)

Court Master

Court Master